

HIGH COURT OF HIMACHAL PRADESH, SHIMLA 171 001

IMPORTANT INSTRUCTIONS

for the post of **ASSISTANT PROGRAMMER- HIGH COURT**

Note: Only those documents will be scrutinized which were uploaded by the candidates at the time of submitting the Online Application Form, as per the “The High Court of Himachal Pradesh Members of Technical Manpower (Computers) (Appointment, Conditions of Service and Conduct) Rules, 2014” and NO NEW CERTIFICATE/ DOCUMENT WILL BE ENTERTAINED.

1. Before downloading the Hall Ticket/Admit Card, from his individual Profile under ‘My Account’ at the appropriate link provided therefor, the candidate should check very carefully discrepancies, if any, and bring to the notice of the Recruitment Section, H.P. High Court without loss of time, through official e-mail i.e. arrecruitment-hc@hp.gov.in or telephonically i.e., 0177-2653732.
2. The Practical Test (50 Marks) shall be of one-hour duration, i.e., 10 AM to 11:00 AM.
3. Viva Voce of 25 marks, in the ratio of 1:3 will be done based on the performance of candidates in written as well as practical test subject to the condition that the successful candidate has secured fifty percent (50%) marks in the written examination and sixty percent (60%) in the practical test.
4. The candidates are required to report at the venue i.e. **NIELIT, Cedarwood Building, Jakhoo, Road, Shimla- 171001** along with original documents/testimonials, i.e., (Educational Qualification, Experience Certificate(s), Category Certificates, etc.) which were uploaded by them at the time of submitting the online application form (with one set of photocopies of documents/testimonials duly attested by the Gazetted Officer). No candidates will be allowed to appear for the Practical Test & Viva-voce without the Hall Ticket/Admit Card & documents.
5. The candidates are also required to bring one of the authorized Photo IDs (i.e. Aadhaar Card/ Driving License, Voter ID or ID of any recognized organization etc.) with them and it must be original, valid and not expired. Photocopy & scanned copy of Photo IDs in mobile phone are not acceptable.
6. The candidates are being informed only through SMS & Email alerts on their registered mobile numbers and email IDs. No separate communication/call letters will be sent to the candidates.
7. The candidates are required to paste their passport-size latest photograph duly attested by the Gazetted Officer, in the space provided on Hall Ticket/Admit Card.
8. The candidate must note that their admission is strictly provisional based on the declaration made by them on the application form and only those documents which were uploaded at the time of submitting the online application will be scrutinized from the original.
9. This Hall Ticket/Admit Card is subject to the condition that if any ineligibility is detected at any stage, their candidature shall be liable to be rejected.
10. The candidates are advised to check their SMSs & Email regularly, besides checking the official website of H.P. High Court, for obtaining updates with regard to the recruitment process.
11. The candidates are advised not to bring any precious articles with them. High Court will not be responsible for any loss of articles.
12. No T.A. / D.A. will be paid by the High Court to appear for the Practical Test & Viva-Voce.
